

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.410 of 2013 (SZ)**

**Applicant(s)**

- 1.P.V.Subramanian, Arasamarathupatti  
Neeamalai Kottai (Post) Dhindigul
2. G. Kanthasamy
- 3.N. Selvaraj
4. N. Siaji
5. S. Selvaraj
6. N. Sakthivel

**Respondent(s)**

1. The State of Tamil Nadu rep. by its  
Director, Environment and Forest  
Department and others
2. The District Collector  
Dindigul
3. The Tamil Nadu Pollution Control Board  
Rep. by its Chairperson, Chennai
4. The District Environmental Engineer  
The Tamil Nadu Pollution Control Board  
Dindigul
5. Sriramapuram Town Panchayat  
Rep. by its Executive Officer
6. The Tahsildar, Dindigul
7. Reddiyarchatram Panchayat Union  
Rep by its Chairman
8. Moormolaga Urpasthiyalar Nala  
Sangam, Poliyamanur
9. V. Subramani
10. R. Rangavendrprabu
11. P. Karuppusamy
12. Kanagaraj
13. K. Palanisamy
14. D. Kandhasamy
15. L. Krishnan
16. Jayalakhmi
17. R. Subbaiya
18. Chellam
19. K. Sakthivel
20. K. Vanjiyappan
21. P. Mariyappan
22. R.Mariappan
23. K. Velusamy
24. K. Arumugam
25. M.Usha
26. S. Dhanalakshmi
27. S. Balamurugan



**Legal Practitioners for Applicant(s)****Legal Practitioners for Respondents**

M/s.A.Yogeswaran, Advocates

Mrs.Yasmeen Ali for R3, R4  
Mr.E.Manoharan for R1,R2, R6,R5 & R7  
M/s.Guruprasad & D.Lakshmi pathy for R8  
M/s.Madhumathi, C.Selvaraj,  
& M.Marimuthu for R9 to R28

**M.A.No.269 of 2016**

Note of the Registry	Orders of the Tribunal
Item No.10	<p>Date: 21<sup>st</sup> December, 2017</p> <p>The application is listed for recording the evidence. There is no sufficient time as the Court will be closing tomorrow viz., 22.12.2017.</p> <p>List the matter on 05.02.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>

